

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).6298/2008

(From the judgement and order dated 08/12/2000 in CWP No. 16925/2000 & Order dated 16/1/2007 in RA No. 245/2002 & of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

INDERJIT SINGH Petitioner(s)

VERSUS

STATE OF PUNJAB TR.COLLECTOR & ANR. Respondent(s)

(With appln(s) for c/delay in filing SLP)
(For final disposal)

Date: 07/12/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Petitioner-In-Person

For Respondent(s) Mr. Kuldip Singh, Adv.
Mr. R.K. Pandey, Adv.
Mr. T.P. Mishra,Adv.,Mr. Sanjay Katyal, Adv.
For Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Gaurav Sharma, learned counsel is appointed as
amicus curiae.

List on 29.1.2010.

(R.K. Dhawan)
Court Master

(Veera Verma)
Court Master